

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

RP NO. 05 OF 2018 IN
APPEAL NOS. 107 & 117 OF 2015

Dated: 10th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Lanco Amarkantak Power Ltd. Petitioner(s)
Versus

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Petitioner(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & 3

Mr. Vishrov Mukherjee
Mr. Janmali M. for R-4

ORDER

The learned counsel, Mr. Deepak Khurana, appearing for the Review Petitioner submitted that, the instant matter has been heard substantially by the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil, Judicial Member and Hon'ble Mr. S.D. Dubey, Technical Member before this Court. Therefore, he submitted that, the instant matter may kindly be posted before the same Bench for further hearing on 06.02.2019.

Submissions made by the learned counsel appearing for the review petitioner, as stated supra, are placed on record.

Registry is directed to post this matter for hearing on **06.02.2019** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil, Judicial Member and Hon'ble Mr. S.D. Dubey, Technical Member, as requested by the by the learned counsel for the Review petitioner and agreed by the learned counsel for the Respondent Nos. 2 & 3 and 4..

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member